

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
293/14	TP 7/17	Hearing	433(e) / 433(f)	Lalitha Developers Vs Ittina Properties Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

For Soeevatsa Associates,
Tahura Angar
8095371495

For the Petitioner

K. Dylanth
Kumar
9341223937

For the Respondent
Company.

[Signature]

[Signature]

Counsel for petitioner is present. PCS for respondent is also present. Petitioner counsel is directed to comply the provisions of I&B Code by filing Form No.5. Petitioner counsel is also directed to suggest the name of IRP also after taking consent and file the same. Meanwhile, PCS for respondent is also directed to file objections, if any.

List it on 18.07.2017.

MEMBER (J)

MEMBER (T)